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**HIGH COURT OF JAMMU & KASHMIR AT JAMMU**

To

The Director, Government of India,  
Ministry of Law and Justice,  
Department of Justice,  
New Delhi-110011.

No: 51309/9/2018

Dated: 20/01/2019

**Sub: Data on Judicial Infrastructure completed during last 5 years-Regarding.**

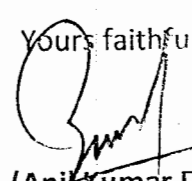
**Ref: Your Communication No.J-11018/06/2018-JR dated 24.12.2018.**

Sir,

Kindly refer to your above referred communication, regarding the subject cited above. In this regard, I am directed to forward herewith the requisite information as per Performa related to data on Judicial Infrastructure completed during last 5 years for construction of court buildings and residential accommodation for Judicial Officers in District and Subordinate Courts is enclosed as Annexure-'A', for your information & further necessary action.

**Encls: As above.**

Yours faithfully,

  
(Anil Kumar Dogra)  
Chief Accounts Officer

Copy to:

E-pc E-courts High Court  
of Jammu  
for uploading.

ANNEXURE-"A"

PROFORMA\*

Name of State / UT : JAMMU & KASHMIR

S. No.	Judicial Infrastructure completed during last 5 years	Number
1.	Number of Court Halls constructed/construction	
(a)	2014-15 (01.04.2014 to 31.03.2015)	01
(b)	2015-16 (01.04.2015 to 31.03.2016)	03
(c)	2016-17 (01.04.2016 to 31.03.2017)	Nil
(d)	2017-18 (01.04.2017 to 31.03.2018)	45
(e)	2018-19 (01.04.2017 to 31.03.2018)	Nil
2.	Number of Residential Units for Judicial Officers constructed/construction completed during	
(a)	2014-15 (01.04.2014 to 31.03.2015)	01
(b)	2015-16 (01.04.2015 to 31.03.2016)	Nil
(c)	2016-17 (01.04.2016 to 31.03.2017)	Nil
(d)	2017-18 (01.04.2017 to 31.03.2018)	Nil
(e)	2018-19 (01.04.2017 to 31.03.2018)	Nil

\*Use separate proforma for each State/UT